

Appellate Tribunal for Electricity,
New Delhi

Dated: 31.08.2021

NOTIFICATION

Due to prevailing Pandemic conditions (COVID-19) and in continuation of APTEL earlier Circular/Notification dated 16th March, 2020 and 01st July, 2021, it is notified that the matters (other than those already listed in VC) listed before the Hon'ble Benches of the Tribunal shall be adjourned till 15.09.2021 by the court masters in the following manner:


Regular Matters:

| S.No. | Date already fixed | DAY | Next date of Hearing | Day |
|-------|--------------------|-----------|----------------------|-----------|
| 1. | 01.09.2021 | Wednesday | 30.03.2022 | Wednesday |
| 2. | 02.09.2021 | Thursday | 31.03.2022 | Thursday |
| 3. | 03.09.2021 | Friday | 01.04.2022 | Friday |
| 4. | 06.09.2021 | Monday | 04.04.2022 | Monday |
| 5. | 07.09.2021 | Tuesday | 05.04.2022 | Tuesday |
| 6. | 08.09.2021 | Wednesday | 06.04.2022 | Wednesday |
| 7. | 09.09.2021 | Thursday | 07.04.2022 | Thursday |
| 8. | 10.09.2021 | Friday | 08.04.2022 | Friday |
| 9. | 13.09.2021 | Monday | 11.04.2022 | Monday |
| 10. | 14.09.2021 | Tuesday | 12.04.2022 | Tuesday |
| 11. | 15.09.2021 | Wednesday | 13.04.2022 | Wednesday |

Part-Heard Matters:

| S.No. | Date already fixed | Day | Next date of Hearing | Day |
|-------|--------------------|-----------|----------------------|-----------|
| 1. | 01.09.2021 | Wednesday | 23.03.2022 | Wednesday |
| 2. | 02.09.2021 | Thursday | 24.03.2022 | Thursday |
| 3. | 03.09.2021 | Friday | 25.03.2022 | Friday |
| 4. | 06.09.2021 | Monday | 28.03.2022 | Monday |
| 5. | 07.09.2021 | Tuesday | 29.03.2022 | Tuesday |
| 6. | 08.09.2021 | Wednesday | 30.03.2022 | Wednesday |
| 7. | 09.09.2021 | Thursday | 31.03.2022 | Thursday |
| 8. | 10.09.2021 | Friday | 01.04.2022 | Friday |
| 9. | 13.09.2021 | Monday | 04.04.2022 | Monday |
| 10. | 14.09.2021 | Tuesday | 05.04.2022 | Tuesday |
| 11. | 15.09.2021 | Wednesday | 06.04.2022 | Wednesday |

This notification issues with the approval of the competent authority of APTEL.


31-8-21
(Madhulika Choudhary)
Registrar

Copy To:

1. PPS to Hon'ble Chairperson (Officiating), APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website